

(c) Question does not arise.

Samastipur-Darbhanga B.G. Line

79. **MOHAMMAD ALI ASHRAF
FATMI:
SHRI BHOGENDRA JHA:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have accorded approval for construction of a broad-gauge railway line between Samastipur and Darbhanga;

(b) if so, the details thereof; and

(c) the reasons for not starting the work so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The work approved is of conversion of Samastipur-Darbhanga section from M.G. to B.G.

(c) Constraint of resources.

[English]

Health Services Mobile Vans In Rural Areas

80. **SHRI LOKNATH CHOUDHURY:**
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a fleet of 300 rural health services mobile vans specially imported from Britain to promote rural health are lying unused in the courtyards of various medical colleges in the country;

(b) if so, whether the "Reorientation of Medical Education (Rome)" Scheme was

given up by the Government;

(c) if so, when the scheme was launched and when it was given up;

(d) the total expenditure incurred thereon and the reasons for giving up the scheme; and

(e) the reasons for not taking any steps to utilise the equipments imported for the purpose for any other schemes beneficial to the common people?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) As soon as reports regarding non-utilisation of some of the mobile vans supplied under the British assistance programme to various medical colleges were received, instructions were issued on 24.7.1985 to all State Governments to utilise these vehicles for implementation of national programme like the family welfare programme; control of T.B. eradication of leprosy; control of blindness; control of diarrhoeal diseases. Again, instructions were issued on 19.3.1987 to all State Govts. that such mobile vans as cannot be utilised properly may be transferred to well-established voluntary agencies in the health & medical field in accordance with prescribed guidelines.

(b) The scheme has been transferred to the States from 1990-91.

(c) The Rome scheme was launched in 1977 as a centrally sponsored scheme with 50% financial assistance by the Center and ceased to be a centrally sponsor scheme with effect from 1-4-90.

(d) A total amount of Rs. 1630.82 lakhs has been released by the Central Government to various States during the fifth, Sixth